

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-08/2017/577/A

From :- Shri Saptarshi Garg,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Utpal Prasad,
District & Sessions Judge
Chirang, Kajalgaon

Dated Guwahati, the 4th February, 2022.

Sub:- **Casual leave.**

Ref:- Letter No. DJCH.I-5/2015-2022/321 Dated 02.02.2022

Sir,

With reference to the above, I am directed to inform you that your prayer for **casual leave on 09.02.2022 along with station leave permission, with the official vehicle, at own cost, from the evening of 08.02.2022 till the morning of 10.02.2022**, has been granted. The Civil Judge & Asstt. Sessions Judge, Chirang, Kajalgaon will remain in charge of your Court & office in your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-08/2017/ 578/A, dated , 04-02-2022
Copy to:

1. The Project Manager, Gauhati High Court.

JT.REGISTRAR (VIGILANCE)

Rata